

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4374
ANSWERED ON:07.12.2010
AMENDMENT IN NATIONAL MINERAL POLICY
Semmalai Shri S.

Will the Minister of MINES be pleased to state:

(a) whether any amendment has been made in the National Mineral Policy to incorporate the provisions of Forest and Environmental Protection Act to make it more holistic and comprehensive; and

(b) if so, the details thereof?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a)&(b): The Government has announced the National Mineral Policy 2008 on 13.3.2008, replacing the National Mineral Policy, 1993. The new Policy enunciates that a framework of sustainable development will be designed which takes care of bio diversity issues and to ensure that mining activity takes place along with suitable measures for restoration of the ecological balance. The National Mineral Policy 2008 has been tabled in both Houses of the Parliament and is available on the website of the Ministry of Mines (<http://mines.nic.in>).